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Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 20th January, 2023.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Smt. Justice Sabina, senior-most Judge of the Himachal Pradesh High Court, to perform the duties of the office of the Chief Justice of that High Court, with effect from 21.01.2023 consequent upon the retirement of Shri Justice Amjad Ahtesham Sayed, Chief Justice, Himachal Pradesh High Court.

MYP
20/1/2023
(Rajinder Kashyap)

Additional Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-

- 1 Smt. Justice Sabina, Judge, Himachal Pradesh High Court, through the Registrar General, Himachal Pradesh High Court, Shimla.
- 2 The Secretary to Governor, Himachal Pradesh, Shimla.
- 3 The Secretary to Chief Minister, Himachal Pradesh, Shimla.
- 4 The Secretary to the Chief Justice, Himachal Pradesh High Court, Shimla.
- 5 The Chief Secretary, Govt. of Himachal Pradesh, Shimla.
- 6 The Registrar General, Himachal Pradesh High Court, Shimla.
- 7 The Accountant General, Himachal Pradesh, Shimla.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
- 10 Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to MLJ/ PS to MoS (L&J)/ PPS to Secretary (Justice).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Arun Aggarwal
20/01/2023
(Arun Kumar Aggarwal)
Section Officer (Appointments)
Tele: 2338 3037